## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: M/s. Tresories Traders Pvt. Ltd.

V/s.

Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act, 2013.

S. No. DESIGNATION SIGNATURE For Petitioner & Adv Archana Karmokar justos Defendants

Karmokar justos Defendants

Cates

Lin fordum 2. Sagar Ghogre Advocates R.S. Bidhar for Rest.

ilb Hariani 20 Nos. 182 in C.P. 43/2004 3. Freden De Vitare a/w Hemlata TCP 43/247(1A)/NCLT/MB/MAH/2004 1. From the side of the Petitioner seeking adjournment. 2. Although objected but considering the request, last chance is given. 3. Otherwise, in case of non-attendance, matter shall be proceeded on merits. Adjourned to 06.10.2017.

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 24.08.2017

M.K. SHRAWAT

Member (Judicial)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES:

Unique Vastu Rachana Pvt.Ltd.

V/s

Univastu India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

1 Roadeep CMD.

L'handighte Univashi India Ltd.

PULKIT SHARMA & ADVOCATE

ABHISHER ADICE & Petinony & Wallep

## ORDER CP 1242/I&BC/NCLT/MB/MAH/2017

 From the side of the Petitioner Learned Representative has placed on record the name of the IRP and Form No.2 as prescribed. According to him, all the formalities have been complied with. He has referred acceptance of notice of demand. In this connection one email dated 18.07.2017 is already on record.

(Contd...2.)

- From the side of the Respondent Debtor, CMD in person is present.Seeking time to probe the possibility of "Settlement". Granted.
- 3. Adjourned to **18.09.2017**.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 18.08.2017

Sd/-M.K. SHRAWAT Member (Judicial)